

THE SALARY, ALLOWANCES AND PENSION OF MEMBERS
OF PARLIAMENT (AMENDMENT) ACT, 1983

No. 22 OF 1983

[30th August, 1983.]

An Act further to amend the Salary, Allowances and Pension of
Members of Parliament Act, 1954.

BE it enacted by Parliament in the Thirty-fourth Year of the Republic
of India as follows:—

1. This Act may be called the Salary, Allowances and Pension of
Members of Parliament (Amendment) Act, 1983. Short
title.

2. In section 3 of the Salary, Allowances and Pension of Members of
Parliament Act, 1954,— Amend-
ment of
section
3.

(a) for the words "five hundred rupees", the words "seven
hundred and fifty rupees" shall be substituted;

(b) for the words "fifty-one rupees", the words "seventy-five
rupees" shall be substituted.